

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-129/2006/11199/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
District & Sessions Judge,  
Baksa.

Dated Guwahati, the <sup>th</sup> 20 November, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No. DJ/BAK/2023/4902 dated 07.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2023, along with station leave permission, from the evening of 10.11.2023 till the morning of 16.11.2023.** The next senior most Judicial Officer available at the station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-129/2006/11200/A, dated , 20-11-23**

Copy to:

✓1. The Project Manager, Gauhati High Court

*8/17*  
**JT. REGISTRAR (VIGILANCE)**  
*R*